

RAJYA SABHA

Friday, the 3rd May, 1963/the 13th
Vaisakha, 1885 (Saka)

The House met at eleven of the clock, MR.
CHAIRMAN in the Chair.

SHORT NOTICE QUESTION AND ANSWER

-^FIXATION OF PRICES UNDER THE SUGAR (CONTROL) ORDER

3. SHRI A. B. VAJPAYEE: Will the
Minister of FOOD AND AGRICULTURE be
pleased to state:

(a) whether Government have received
any representations from the owners of sugar
factories in East U^tar Pradesh and North
Bihar alleging regional discrimination in the
fixation of prices under the Sugar (Control)
Order, 1963; and

(b) if so, what is Government's relation
to those representations?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND AGRICULTURE
(SHRI A. M. THOMAS): (a) Yes, Sir.

(b) There has been no discrimination
against factories in Eastern Uttar Pradesh and
North Bihar in the matter of fixation of ex-
factory price of sugar.

PAPER LAID ON THE TABLE

MR. CHAIRMAN: Shrimati Soun-daram
Ramachandran. She is also not here. She
had to make a statement.

SHRI R. S. DOOGAR (West Bengal): Sir,
she will make the statement a little later.
Probably she has Questions in the other
House.

+ The questioner (Shri A. B. Vajpayee)
was absent. The answer was laid on the
Table of the House. 169 RS—1

Ma. CHAIRMAN: It is not proper.
Anyway, let us pass on to the next item.

ANNUAL REPORT AND ACCOUNTS (1961-62) OF THE COAL BOARD

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND AGRICULTURE
(SHRI A. M. THOMAS): Sir, on behalf of Shri
K. D. Malaviya, I beg to lay on the Table a
copy of the Annual Report and Accounts of
the Coal Board for the year 1961-62. [Placed
in Library. See No. LT-1282 63.]

LEAVE OF ABSENCE TO MOULANA ABDUL SHAKOOR

MR. CHAIRMAN: I have to inform
Members that the following letter dated the
19th April, 1963, has been received from
Moulana Abdul Shakoor:

"As previously intimated to you, I am
confined to my bed. I had a heart attack and
was admitted to the Victoria Hospital,
Ajmer, last month. I have been advised by
the Doctor to take complete rest for some
time more.

It would, therefore, not be possible to
attend the Session of the Rajya Sabha
which is to commence on 22nd April,
1963."

Is it the pleasure of the House that
permission be granted to Moulana Abdul
Shakoor for remaining absent from all
meetings of the House during the current
Session?

No hon. Member dissented.

MR. CHAIRMAN: Permission to remain
absent is granted.